

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. G.A. 1247 of 1996.

Date of Order : 8.10.1996

Present. : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman,  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

UTPAL BANDOPADHYAY

Vs.

UNION OF INDIA & ORS.

Unlisted

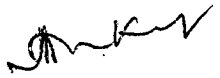
Appearance - For the applicant : Mr. B.C. Sinha,  
Counsel.


For the respondents: None

This is filed as an unlisted motion today. This be listed for hearing regarding admission on 11.11.1996. Meanwhile, the applicant shall forthwith serve copies of this application alongwith the annexures on all the respondents, who shall file reply by the next date fixed.

2. On hearing Mr. B.C. Sinha, ld. counsel for the applicant, we direct by way of interim measure that the respondents while declaring the result for the Kharagpur Workshop with respect to the employment notice No. W/5/1/Khalasi/95-96/190 dated 27.3.1996, shall keep one post unfilled till the next date fixed for admission hearing.

3. A plain copy of this order be handed to the ld. counsel for the applicant for immediate and simultaneous communication to all the respondents.

  
Administrative Member

  
Vice-Chairman